

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **15.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Kamala Kothari

MAIN PETITION NUMBER : CP(IB)/103/CHE/2023

(IA/MA) APPLICATION NUMBERS

IA(IBC)/337(CHE)2024

ORDER

Present: Ld. Counsel Shri. Ramasubramanaim for the Petitioner.

Ld. Counsel Shri. Abhishek Raman for the Respondent.

Ld. Counsel for the Respondent seeks and is granted two weeks time to file Reply and serve copy on the Counsel for the Petitioner.

Rejoinder, if any, be filed within two weeks there after.

List the petition for hearing on **06.06.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)